



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2013-14/504

IDMD/PCD/No. 11 /14.01.01/2013-14

February 26, 2014

**The Chairmen/ Chief Executives of all Scheduled Commercial Banks (excluding RRBs) /
Co-operative Banks / Primary Dealers**

Dear Sir/Madam,

Call/Notice Money Market Operations

It has been decided to dispense with the extant practice of Banks/ PDs/ Co-operative banks approaching RBI for fixing of prudential limits for transactions in Call / Notice Money Market. Banks/PDs/ Co-operative banks may, with the approval of their Boards, arrive at the prudential limits for borrowing/lending in Call/Notice Money Market in terms of the IDMD Master Circular dated July 01, 2013. The limits so arrived at may be conveyed to the Clearing Corporation of India Ltd. (CCIL) for setting of limits in NDS-CALL System, under advice to Financial Markets Department (FMD), Reserve Bank of India. This circular comes into effect from March 03, 2014.

Yours faithfully

(K.K. Vohra)
Principal Chief General Manager